

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.P. BHADRAN

Petition(s) for Special Leave to Appeal (Civil) No(s).12687/2003

PINAKI CHATTERJEE & ORS.

Petitioner(s)

VERSUS

CENTRAL ADMINISTRATIVE TRIBUNAL & ORS.

Respondent(s)

(With prayer for interim relief and office report)

Date: 15/11/2007 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Ranjan Mukherjee,Adv.

For Respondent(s)

Mr. Shreekant N. Terdal,Adv.

Mr. B. Krishna Prasad ,Adv

M/S Manoj Swarup & Co. ,Adv

UPON hearing counsel the Court made the following
ORDER

Deleted.

(M.P.BHADRAN)

Registrar

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